Subject: Standardization of milk by using species specific milk components – reg.

The Food Safety and Standards (Food Products Standards and Food Additives) Thirteenth Amendment Regulations, 2017 specifying revised standards for milk and milk products were notified in the Gazette of India vide F.No. A-1 (1)/Standards/MMP/2012, dated 12th October, 2017. Sub-regulation 2.1.2 (2) (b) of the said regulations specifies minimum requirements of Milk Fat and Milk Solids-not-Fat (SNF) for different species/classes of milk.

2. Representations from several stakeholders have been received requesting to include the process of standardization of cow milk using species specific milk components for adjustment of fat & SNF, due to practical difficulties to achieve the desired composition (fat & SNF) and product consistency.

3. As the current regulations permit standardization to the specified Fat and Solids-not-fat (SNF) content only in respect of full cream milk, toned milk, double toned milk, skimmed milk and standardized milk, it is clarified that if milk and milk components used in the processing and standardization of these products are from the milk of same species, the name of the product may be preceded with the name of the species.

4. Alternatively, the following labelling declaration may be made in conjunction with the name of the product,-

"Made from _ milk", (the blank being filled with the name of the species)

5. This issues with the approval of the Competent Authority in exercise of the power vested under Section 16(5) of the Food Safety and Standards Act, 2006.

Garima Singh
Director (RCD)

To

1. All Food Safety Commissioners,
2. All Authorized Officers, FSSAI,
3. All Designated Officers, FSSAI.
Copy for information to

1. PPS to Chairperson, FSSAI,
2. PS to CEO, FSSAI,
3. All Directors, FSSAI.